

(b) if so, how Government intend to educate children after certain age;

(c) whether the possibility of making sex education in schools or introducing "Population Education" in its place has been examined;

(d) if so, the outcome thereof;

(e) whether Government have in this context examined one of the goals referred to at the recently held UN Conference on Population and Development in Cairo; namely education for girls, reduction in infant and maternal mortality and universal access to family planning and health services for women;

(f) if so, the reaction of Government thereon; and

(g) what experience has been gained by other developed countries regarding access to information on sex in school syllabus and whether that was taken into consideration by Government while arriving at its decision for not incorporating sex education as part of the school education?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPT. OF EDUCATION AND DEPT. OF CULTURE) KUMARI SELJA : (a) and (b) A National seminar on Adolescence Education was organised by the NCERT at New Delhi on 2th and 13th April, 1994 in which different aspects of introduction of Adolescence Education into school curriculum were discussed. The recommendations of the National Seminar have been accepted by the NCERT for developing a general framework of Adolescence Education including Sex Education, AIDS Education and Education against Drug Abuse.

(c) and (d) The National Population Education Project (NPEP) being implemented since 1980 has related components of Sex Education. The contents of Population Education are intergrated in all stages of school education.

(e) and (f) Yes Sir. Some of the issues stated in the Programme of Action of the International Conference on Population

and Development held at Cairo in September 1994 have been included in the general framework of Population Education.

(g) While planning for the National seminar on Adolescence Education, the NCERT gathered information regarding the experiences of other countries in the area of sex Education in schools.

कलाकारों को वजीफे प्रदान करना

1567. चाँधरी हरमोहन सिंह : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने गरीब उत्साही कलाकारों, जैसे नाटककारों, संगीतकारों, नृतकों आदि को वजीफा प्रदान करने के लिए उनसे आवेदन पत्र आमंत्रित किए हैं और क्या इसके लिए उनका चयन उनकी श्रेष्ठता तथा उपलब्धियों को देख कर किया जाता है ;

(ख) यदि हाँ, तो तत्संबंधी व्यापक क्या है ; और

(ग) विभिन्न क्षेत्रों में कितने कलाकारों को इस वर्ष वजीफा दिया गया है तथा इसकी धनराशी कितनी है ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग एवं संस्कृति विभाग) में उप मंत्री (कमारी शैलजा) : (क) स (ग) जी, हाँ। संस्कृति विभाग ने विभिन्न सांस्कृतिक क्षेत्रों में शिक्षावृत्तियों प्रदान करने के लिए आवेदन-पत्र आमंत्रित किए थे। प्रत्येक क्षेत्र के लिए गठित विशेषज्ञ समितियाँ अंतिम चयन करने से पूर्व उनकी उत्कृष्टता एवं उपलब्धि को ध्यान में रखती हैं। वर्ष 1994-95 के लिए चयन प्रक्रिया चल रही है। शिक्षावृत्ति की राशी 1000 रुपये प्रति माह है।

Setting up of Regional Offices of UGC in Orissa

1568. SHRI RAHASBIHARI BARIK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 1615 given in the Rajya Sabha on 5th August, 1994 and state :

(a) the names of states identified for the location of the regional offices of UGC;

(b) whether any such Regional Offices of UGC are proposed to be set up at Bhubaneswar in Orissa; and

(c) if so, the steps taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) Based on the recommendations of an Empowered Committee, the UGC has decided to set up its regional offices at Ghaziabad, Guwahati, Bhopal, Hyderabad and Pune.

(b) No, Sir.

(c) Does not arise.

**Service Rules Adopted by TTTI, Madras**

1569. SHRI MISA R. GANESAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that the TTTI Madras society was directly under the control of his Ministry until 1993-94 and now is under the direct control of AICTE;

(b) whether the institute follows service rules of Government as well as their own, against the welfare of the employees; and

(c) if so, whether the TTTI Madras society is entitled to follow the Government of India Rules and Regulations, like CCS (CCA) rules which are purely meant for Government of India departments and their employees ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) to (c) The work concerning TTTI, Madras which was with Ministry upto 1993-94 has been transferred to AICTE. The Rules and Regulations of the Society regarding service matters of its employees which are broadly based on Central Government Service Rules are meant for proper administration of the institute keeping in view the interests of employees.

**Physical Training in School Curriculum**

1570. SHRI S. S. AHLUWALIA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is fact that experts have attributed the country's poor performance in the field of sports to lack of emphasis in sports curriculum at school level;

(b) whether Government have looked into it and if so, their reaction thereon;

(c) whether it is also a fact that Government have been contemplating incorporation of physical training and sports as compulsory in the school curriculum and also make it compulsory for the schools to impart training in this field by trainers/coaches qualified from renowned sports institutes in the country; and

(d) if so, the details of the proposed measures alongwith the time frame for its implementation ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK) : (a) Lack of emphasis on sports in school curriculum is cited as one of the reasons.

(b) The Central Advisory Board of Education had set up a Committee under the Chairmanship of Shri K.P. Singh Deo, Minister of State for Information and Broadcasting to suggest ways and means to integrate Physical Education and Sports with the Educational Curriculum.

(c) and (d) Yes, Sir. Government has suggested to the State Governments and Kendriya Vidyalaya Sangathan to make Physical Education and Sports as a part of school curriculum.

The Committee has recommended the introduction of Physical Education and Sports in schools as a compulsory subject. It has recommended that at least 40 minutes every day could be assigned to physical education. All teachers should be provided physical education training through pre-service and in-service physical education courses which are conducted by District Institutes of Educational Training (DIETs) and B.Ed. Colleges.

The Government of India has accepted the recommendations and requested the State Governments to incorporate physical education and Sports in school curriculum. Kendriya Vidyalayas have already initiated action in this regard.